

Boards/councils/committees or other bodies constituted for advising CIC. These have to be open to public by making details of minutes in public domain.

There are no boards/councils/committees set up to advise the Commission. However, meeting of the Commission is convened on every Tuesday and its minutes are placed on the website of the Commission. Commission may however convene meetings with various stakeholders of the RTI Act, the details of such a meeting are placed in the public domain and they may be accessible through the website of the commission.